

PATNA HIGH COURT, PATNA
CORRIGENDUM

Dated: 18.04.2024

Court's Notification no. 75A dated 13.02.2023 issued vide memo no. 9524-9552 dated 13.02.2023, which relates to posting of persons on their appointment as Probationary Civil Judge (Junior Division) is hereby modified as under:-

1. The officer named at serial no. 70 of aforesaid notification be read as "Sri Shivang Srivastava" in place of "Sri Shivang Shrivastava".
2. The officer named at serial no. 203 of aforesaid notification be read as "Sri Shaktimaan Bharti" in place of "Sri Shaktiman Bharti".

Other entries of the aforesaid notification shall remain intact.

By order of the High Court


Registrar General

Memo No. 30238 - 30264 / Dated, Patna the 18.04.2024

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar General, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Legal Cell II, Patna High Court, Patna / S.O. I/C, Vigilance Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judge, Gaya/ The District and Sessions Judge, Munger for information (and communication to the officer concerned).

(-) For D. Js. concerned only.


Registrar General